

**High Court of Jammu and Kashmir**  
(Office of the Registrar General at Jammu)

**Subject:- Induction / Refresher Courses of Lawyers to  
be held at Jammu from 28<sup>th</sup> to 30<sup>th</sup> December,  
2019.**

**ORDER**

No:- 1006

Dated:- 24/12/2019

In order to ensure the smooth conduct of the subject Programme, the following Judicial Officers are hereby deputed to assist Shri M.K.Sharma, Member Secretary, State Legal Services Authority (who is monitoring the conduct of the programme) during the period of the Programme:-

- i) Ms. Sandeep Kour, Secretary, District Legal Services Authority, Udhampur;
- ii) Ms. Swati Gupta, Secretary, District Legal Services Authority, Samba;
- iii) Mr. Slah-ud-Din, Additional Mobile Magistrate, (Traffic), Jammu; and
- iv) Mr. Ajay Kumar Sharma, DMM(T), Udhampur;

**By Order.**

(Sanjay Dhar)  
Registrar General

No:- 2975790/19

Dated:- 24/12/2019

**Copy to the:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar/Jammu.
4. Registrar Rules, High Court of J&K, Srinagar/Jammu.
5. Shri M.K.Sharma, Member Secretary, State Legal Services Authority, Jammu.
6. Principal District & Sessions Judge, Jammu/Udhampur.  
..... for information.
7. Registrar Computers, with the request to please get it uploaded on the High Court Website.
8. Concerned Officers \_\_\_\_\_  
..... for information and necessary compliance.

Registrar General